

**Action against investigating officer of  
Shahda a riot case**

1683. SHRI JAMNA LAL BERWA: SHRI  
ROSHAN LAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the strictures passed by the Additional Sessions Judge, Delhi against the Investigating Police Officer in the Delhi-Shahdara murder case of the District Staff Officer of the Delhi Home Guards; and

(b) if so, the action taken by Government against the Investigating Officers concerned?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHISIN): (a) Government's attention has been drawn to adverse comments regarding investigation of the case arising out of the death of Shri Onkar Singh, District Staff Officer of the Delhi Home Guards.

(b) Since the case is still sub-judice, the question of taking action at this stage does not arise.

**Production capacity of units manufacturing  
A.A.C. and A.C.S.R. conductors**

1684. SHRI P. M. L. PUTTAPPA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that for the period 1973-74, E.C. grade aluminium allotted to the A.A.C. and ACSR conductor manufacturers is 80,000 tonnes indigenous and 5,000 tonnes imported to units registered with DGTD against their assessed capacity of one lakh tonnes on two shift basis;

(b) Since the case is still sub-judice for the same period only 19,700 tonnes has been allotted through various Director of Industries to S.S.I. units against their assessed capacity of more than 1,00,000 tonnes on two shift basis;

(c) whether it is also a fact that against the above 19,700 tonnes allot-

ted to SSI units, only 50 percent metal has been released whereas in the case of DGTD units 100 per cent metal has been released; and

(d) if so, what action Government propose to take to see that SSI units are allotted the E.C. Grade aluminium?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKERJEE):

(a) No, Sir. The total allocation of E.C. Grade aluminium to DGTD units for 1973-74 was 53,539 m. tonnes indigenous and 13,64 m. tonnes imported.

(b) to (d) No, Sir. An allocation of 25,000 m. tonnes has been made by the Department of Mines for meeting the requirements of small scale units. The precise capacity on double shift basis of ACSR/ACC conductors has not been assessed. The question of increased allocation has been taken up.

As the material is released by producers directly to the production units on the recommendation of the competent authority, information as to the exact quantity that has been lifted by the various units in the large or small scale sectors is not available.

**Firing on Harijans in Saharanpur, UP.**

1685. SHRI SHYAMLAL YADAV: Will the Minister of HOME AFFAIRS be pleased to state whether in U.P., District Saharanpur, Police Station Baragaon, on October, 1973 about two dozen Harijans were fired upon with gun and were seriously injured? If so the reasons for it and the steps taken to bring the culprits to book?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): According to information received from the government of Uttar Pradesh an incident occurred in Village Olra within the jurisdiction of Police Station Baragaon, district Saharanpur, out of a dispute over land between